

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1903
TO BE ANSWERED ON 29.11.2019

NIRBHAYA FUND

1903. MS. MALA ROY:
DR. KALANIDHI VEERASWAMY:
SHRI A. RAJA:
SHRI ADHIR RANJAN CHOWDHURY:
SHRI VINCENT H. PALA:
SHRI RAMALINGAM S.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the features of Nirbhaya Fund Scheme;
- (b) the details of the funds sanctioned, allocated and utilized under this scheme, State/UT-wise including Tamil Nadu;
- (c) the details of the compensation being provided under this scheme during the above said period, State/UT-wise including Tamil Nadu;
- (d) whether the Government has received any proposal from some of the States including Tamil Nadu to operationalise women help centre under this fund in all police stations across the country especially in rural areas;
- (e) if so, the details thereof along with the funds sanctioned and action taken by the Government in this regard; and
- (f) whether any State has utilised the funds released for the cyber crime against women and children scheme and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. Under the Nirbhaya Fund, the proposed projects should have the features like direct impact on safety and security concerns of women, optimum use of existing infrastructure, innovative use of technology, no duplication of existing government schemes/ programmes, provision for real time intervention as far as possible. strict privacy and confidentiality of women's identity and information, defined monitoring mechanism etc. The Central Ministries/ Departments, States/UTs, Autonomous and other Government Bodies can submit proposals as per the prescribed procedure. As per the guidelines issued by Ministry of Finance, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/ proposals received under Nirbhaya Fund. An Empowered Committee of officers (EC) under the Chairpersonship of Secretary, Ministry of Women and Child Development has been set up for appraising various schemes/ projects proposed to be funded from the Nirbhaya Fund.
- (b) to (e)The States/UTs-wise details (which includes Tamil Nadu) of funds sanctioned/ allocated and utilized for the projects being implemented by various Ministries/ Departments out of Nirbhaya Fund are at Annexure-I.
The Empowered Committee in this Ministry in its meeting held on 22.10.2019 has appraised a project of Ministry of Home Affairs under Nirbhaya Fund for setting up/ strengthening of Women Help Desks in Police Stations in States/UTs at a cost of Rs. 100.00 crore.
- (f) States/UTs-wise utilization of funds released for Cyber Crime Prevention against Women & Children (CCPWC) Scheme are at Annexure-II.

Annexure-I

Annexure referred to in reply to part (b) & (c) of Lok Sabha Un-starred Question No. 1903 for answer on 29.11.219 regarding Nirbhaya Fund raised by Ms. Mala Roy, Dr. Kalanidhiveeraswamy, Shri A. Raja, Shri AdhirRanjan Chowdhury, Shri Vincent H. Pala and Shri Ramalingam S.

Ministry of Home Affairs

State/UT-wise details of the total funds sanctioned/allocated & utilized for Nirbhaya funded Projects.

(In Rs. Lakh)

Sl. No.	State/UT	Total funds sanctioned/allocated to States/UTs	Utilization Certificate Received *
1	ANDHRA PRADESH	2085.00	814.01
2	ARUNACHAL PRADESH	768.86	224.03
3	ASSAM	2072.63	305.06
4	BIHAR	2258.60	702.00
5	CHHATTISGARH	1687.41	745.31
6	GOA	776.59	221.00
7	GUJARAT	7004.31	118.50
8	HARYANA	1671.87	606.00
9	HIMACHAL PRADESH	1147.37	291.54
10	JAMMU & KASHMIR	1256.02	324.53
11	JHARKHAND	1569.81	405.33
12	KARNATAKA	19172.09	1362.00
13	KERALA	1971.77	472.00
14	MADHYA PRADESH	4316.96	639.50
15	MAHARASHTRA	14940.06	0
16	MANIPUR	878.78	0
17	MEGHALAYA	675.39	0
18	MIZORAM	883.57	543.68
19	NAGALAND	689.55	357.84
20	ODISHA	2270.53	58.00
21	PUNJAB	2047.08	300.00
22	RAJASTHAN	3373.2	1011.00
23	SIKKIM	613.33	0
24	TELENGANA	10351.88	419.00
25	TAMIL NADU	19068.36	600.00
26	TRIPURA	766.59	0
27	UTTAR PRADESH	11939.85	393.00
28	UTTARAKHAND	953.27	679.41
29	WEST BENGAL	7570.80	392.73
30	A & N ISLANDS	653.08	147.05
31	CHANDIGARH	746.02	260.83
32	D & N HAVELI	420.00	158.00
33	DAMAN & DIU	420.00	0
34	DELHI (UT)	39090.12	1941.57
35	LAKSHADWEEP	614.71	76.93
36	PUDUCHERRY	496.16	128.55

*The CVCF has been released as one-time grant to States/UTs to support and supplement the Victim Compensation schemes in respective States/UTs and expenditure from this fund is allowed to States/UTs after consuming non-budgetary resource with them. The utilization certificate in respect of Safe City projects and Strengthening of State Forensic Laboratory are not due.

Ministry of Road Transport & Highways

State/UT-wise details of the total funds sanctioned/allocated & utilized for Nirbhaya funded Projects.

(In Rs. Lakh)

Sl. No.	State/UT	Funds released to States/UTs	Utilization
1	ANDHRA PRADESH	5864.00	0.00
2	UTTAR PRADESH	4020.00	3110.00
3	KARNATAKA	3364.00	220.00

Department of Justice

State/UT-wise details of the total funds sanctioned/allocated & utilized for Nirbhaya funded Projects.

(In Rs. Lakh)

Sl. No.	State/UT	Funds released to States/UTs	Amount utilized
1.	JHARKHAND	495.00	0.00
2.	KARNATAKA	697.50	0.00
3.	KERALA	630.00	0.00
4.	MADHYA PRADESH	1507.50	0.00
5.	MAHARASHTRA	3105.00	0.00
6.	MANIPUR	67.50	0.00
7.	NAGALAND	33.75	0.00
8.	ODISHA	540.00	0.00
9.	RAJASTHAN	585.00	0.00
10.	TRIPURA	101.25	0.00
11.	UTTARAKHAND	135.00	0.00

Ministry of Women and Child Development

1. **Mahila Police Volunteer Scheme** - under the Scheme on proposals of 12 States have been submitted and approved. The details of fund released and utilized in respect of those 12 States are as under:

(In Rs. Lakh)

Sl. No	State	Funds released to States/UTs	Amount utilized
1	Andaman and Nicobar Islands	0.00	0.00
2	Andhra Pradesh	521.39	75.82
3	Chattishgarh	715.55	152.78
4	Gujarat	76.20	41.65
5	Haryana	77.52	88.45
6	Jharkhand	2.64	0.00
7	Karnataka	56.13	0.00
8	Madhya Pradesh	30.18	0.00
9	Mizoram	35.85	0.00
10	Nagaland	9.40	0.00
11	Tripura	30.16	0.00
12	Uttrakhand	68.82	0.00

2. One Stop Centre Scheme (OSC)**(In Rs. Lakh)**

Sl. No	State	Funds released to States/UTs	Amount utilized
1	Andaman and Nicobar Islands	96.28	38.95
2	Andhra Pradesh	1167.98	430.47
3	Arunachal Pradesh	981.85	94.37
4	Assam	1408.23	122.79
5	Bihar	1187.90	0.00
6	Chandigarh	37.50	6.99
7	Chattishgarh	2017.19	928.67
8	Dadra and Nagra Haveli	87.33	35.22
9	Daman & Diu	89.18	8.08
10	Delhi	201.18	0.00
11	Goa	96.07	12.11
12	Gujarat	1246.51	56.89
13	Haryana	1011.31	189.09
14	Himachal Pradesh	310.96	15.00
15	Jammu and Kashmir	402.29	48.69
16	Jharkhand	1078.85	48.43
17	Karnataka	1205.41	0.00
18	Kerala	468.86	41.00
19	Lakshdweep	0.00	0.00
20	Madhya Pradesh	2797.60	590.73
21	Maharashtra	1446.54	19.41
22	Manipur	590.45	12.89
23	Meghalaya	436.93	58.17
24	Mizoram	416.75	64.63
25	Nagaland	693.28	211.73
26	Odisha	1038.82	54.46
27	Puducherry	104.08	0.00
28	Punjab	1185.37	65.62
29	Rajasthan	1078.37	171.86
30	Sikkim	132.06	38.90
31	Tamil Nadu	1672.64	45.88
32	Telangana	1396.91	138.07
33	Tripura	374.91	44.66
34	Uttar Pradesh	4088.39	540.02
35	Uttrakhand	566.69	164.31
36	West Bengal	0.00	0.00

3. Universalisation of Women Helpline Scheme

(In Rs. Lakh)

SI.No	State	Funds released to States/UTs	Amount utilized
1	Andaman and Nicobar Islands	102.03	0.13
2	Andhra Pradesh	146.26	106.50
3	Arunachal Pradesh	224.64	167.84
4	Assam	112.63	78.55
5	Bihar	202.21	133.36
6	Chandigarh	199.16	132.80
7	Chattishgarh	272.57	204.41
8	Dadra and Nagra Haveli	0.00	0.00
9	Daman & Diu	85.16	20.64
10	Delhi	49.78	0.00
11	Goa	27.90	0.00
12	Gujarat	377.40	241.50
13	Haryana	51.58	7.11
14	Himachal Pradesh	49.70	0.00
15	Jammu and Kashmir	119.49	51.33
16	Jharkhand	34.54	0.23
17	Karnataka	62.70	0.00
18	Kerala	174.96	106.79
19	Lakshdweep	0.00	0.00
20	Madhya Pradesh	62.70	0.00
21	Maharashtra	62.70	0.00
22	Manipur	49.70	49.70
23	Meghalaya	116.48	49.70
24	Mizoram	255.56	187.40
25	Nagaland	257.39	189.23
26	Odisha	191.76	140.64
27	Puducherry	51.08	0.00
28	Punjab	90.13	28.86
29	Rajasthan	109.20	0.00
30	Sikkim	115.14	47.25
31	Tamil Nadu	155.70	62.70
32	Telangana	157.25	123.17
33	Tripura	49.70	0.00
34	Uttar Pradesh	237.86	146.66
35	Uttrakhand	207.90	139.74
36	West Bengal	62.70	0.00

4. Other States/UTs projects

(inRs.lakh)

SI. No.	State/UT	Funds released to States/UTs	Utilization
1	MADHYA PRADESH	104.70	0.00
2	NAGALAND	255.60	0.00
3	RAJASTHAN	470.97	108.89
4	UTTARAKHAND	32.40	0.00

Annexure-II

Annexure referred to in reply to part (f) of Lok Sabha Un-starred Question No. 1903 for answer on 29.11.219 regarding Nirbhaya Fund raised by Ms. Mala Roy, Dr. Kalanidhiveera swamy, Shri A. Raja, Shri Adhir Ranjan Chowdhury, Shri Vincent H. Pala and Shri Ramalingam S.

States which have utilized funds in respect of CCPWC Scheme

(in Rs. Lakh)

Sl. No.	State/UT	Funds utilized
1	HARYANA	231.00
2	HIMACHAL PRADESH	147.00
3	KARNATAKA	282.00
4	KERALA	135.00
5	MADHYA PRADESH	156.00
6	MIZORAM	111.00
7	NAGALAND	148.00
8	ODISHA	58.00
9	TELENGANA	394.00
10	UTTAR PRADESH	393.00
11	UTTARAKHAND	147.00
